GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 467
ANSWERED ON 03.02.2026

TECHNICAL SHORTCOMINGS IN E-GRAM SWARAJ PORTAL

467. SMT. SANJNA JATAV:

Will the Minister of **PANCHAYATI RAJ** be pleased to State:

(a)   whether the Government is aware of the fact that, due to technical shortcomings in the e-Gram Swaraj portal, there have been substantial delays in Panchayat payments and scheme approvals;

(b)   whether Panchayat representatives were not provided adequate training prior to the implementation of the digital system; and

(c)   the manner in which the Government proposes to compensate for the schemes and payments that have been disrupted due to these shortcomings?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (c)   The Ministry is implementing the e-Panchayat Mission Mode Project (MMP) under revamped Rashtriya Gram Swaraj Abhiyan (RGSA), which has significantly enhanced transparency, efficiency, and governance at the grassroots level. The eGramSwaraj application, developed as part of the e-Panchayat MMP, has facilitated digital planning, accounting, monitoring, and online payments at the Panchayat level. The Ministry follows a consultative and feedback-driven approach to strengthen the e-Panchayat Mission Mode Project (MMP). Regular feedback is obtained from State Governments and Panchayat functionaries through regional workshops, stakeholder consultations and online meetings, and is used to improve system usability and functionality. The portal has now stabilised and is being continuously monitored and upgraded in coordination with the implementing agencies.

As per the data available with the Ministry, the payment files generated through e-GramSwaraj have recorded a success rate of about 97%. The average processing time for transactions routed through the integrated system is approximately 2 days and remains within the prescribed timelines, subject to banking and connectivity conditions.

Further, focused initiatives have been undertaken to strengthen digital capacity building of Panchayati Raj Institutions (PRIs). Under the Revamped Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), implemented from 2022-23, training and capacity-

building interventions are provided for elected representatives and Panchayat functionaries through workshops, online modules, user manuals, video tutorials and helpdesk support.

In view of the above, the question of compensation does not arise. However, the Ministry continues to take several corrective measures to minimise disruptions, including system enhancements, operational relaxations where required, and issuance of advisories to ensure timely support. The Ministry continues to work closely with States and Union Territories to ensure smooth functioning of the portal and timely release of funds and implementation of schemes at the Panchayat level.

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